

## **SUPREME COURT OF INDIA**

Re: Appointment of Chief Justice in Kerala High Court.

Office of the Chief Justice of the Kerala High Court has been lying vacant, consequent upon retirement of Mr. Justice Antony Dominic, Chief Justice of that High Court on 29<sup>th</sup> May, 2018. Therefore, appointment to that office is required to be made.

Mr. Justice Hrishikesh Roy, senior-most Judge from Gauhati High Court, is functioning at present on transfer, as Acting Chief Justice of Kerala w.e.f. 30<sup>th</sup> May, 2018. Having regard to all relevant factors, the Collegium finds Mr. Justice Hrishikesh Roy suitable in all respects for appointment as Chief Justice of the Kerala High Court and resolves to recommend that he be appointed as Chief Justice of that High Court.

While making the above recommendation the Collegium has taken into consideration that at present there is no Chief Justice from Gauhati High Court.

( Dipak Misra ), C.J.I.

( Ranjan Gogoi ), J.

( Madan B. Lokur ), J.

New Delhi,  
July 16, 2018.